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THE HIGH COURT OF KERALA

Kochi : 682 031
Dated : 5.11.2018

PROCEEDINGS

High Court Establishment- relieving of Sri.N.Anil Kumar, Registrar General on elevation as Additional Judge, High Court of Kerala- orders issued.

- Read:- 1. Notification No.K.13024/03/2018-US.I dated 1.11.2018 of Government of India, Ministry of Law and Justice.
2. Submission dated 2.11.2018 from Sri.N.Anil Kumar, Registrar General.
3. High Court Proceedings No. A5-21648/2015(3) of even date.

ORDER No. A5- 21648 / 2015 (1)

As per the notification of the Government of India read (1) above, Sri.N. Anil Kumar, Registrar General has been appointed Additional Judge of the High Court of Kerala. As per the submission read (2) above, Sri.N. Anil Kumar, Registrar General has expressed intention to relinquish the charge of Registrar General, High Court of Kerala, with effect from 5.11.2018 F.N.

The Honourable the Chief Justice is pleased to accept the request.

Accordingly, Sri.N. Anil Kumar, Super Time Scale District Judge on deputation as Registrar General, High Court is relieved of his duties of Registrar General, High Court. He will hand over charge of the Registrar General, High Court of Kerala to Sri.K.Haripal, Registrar (Subordinate Judiciary) on the forenoon of 5.11.2018.

(By Order)

K.Haripal

Registrar (Subordinate Judiciary)

To

The Officers concerned.

The Additional Chief Secretary to Government, Home (C) Department,
Government Secretariat, Thiruvananthapuram (with C/L).

The Accountant General (A&E), Kerala, Thiruvananthapuram

The Accountant General (Audit), Kerala, Thiruvananthapuram

The Accountant General (A&E), Kerala, Branch Office, Ernakulam,
Kaloor, Kochi-17.

The Sub Treasury Officer, Ernakulam.

The Manager, State Bank of India, Treasury Branch, Ernakulam

The Director of Public Relations, Thiruvananthapuram (with C/L)

All District Judges

The Additional Director, Kerala Judicial Academy, Athani (He shall bring the matter to the notice of the Director (Academics), KJA)

(p.t.o.)

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The Deputy Director of Kerala Judicial Academy, Athani.
The Assistant Director of Kerala Judicial Academy, Athani.
All Chief Judicial Magistrates
The Joint Registrars, High Court.
The Deputy Registrars, High Court.
The Finance Officer, High Court
The Protocol Officer, High Court.
The Public Relations Officer, High Court.
The Private Secretary to the Chief Justice, High Court.
The Assistant Registrars and Chief Librarian, High Court.
The Court Officer to the Chief Justice, High Court
The Additional Public Relations Officer, High Court
The Accounts Officer, High Court
The Personal Assistant to the Chief Justice, High Court
The Additional Personal Assistant to the Chief Justice, High Court
The Security Officer, High Court
The Superintendent (Vehicles), High Court
The Confidential Assistants to the Registrars and
Additional Registrar (General Administration), High court
The Assistant Engineer, High Court
The Civil Sergeant, High Court.
The Finance Wing, High Court.
The G (Accounts- I, II & III) Sections, High Court.
All Sections, High Court.
The B & D Sections, High Court.
The A1, A2, A3, A4, A6, A7, A8 and A9 Seats, High Court.
The IT Section, High Court (For publishing in the High Court website)
The Administrative Records Section, High Court.
The File/Stock File.

Copy submitted to:-

The Honourable Judges